

Central Administrative Tribunal
Principal Bench

CP No.111/2004 In
OA No.916/2002

New Delhi this the 29th day of June, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

T. No. 2593 C/J Jarnail Singh
M.T. Sub-Depot,
Carpenter & Joiner Skilled,
Ordnance Depot, Shakurbasti,
Delhi-110056.

-Applicant

(By Advocate: Shri Hori Lal)

Versus

Brigadier A.K. Viyas;
Commandant,
Ordnance Depot, Shakurbasti,
Delhi-110056.

-Respondent

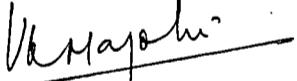
(By Advocate: Shri Promila Safaya)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Directions of the court having been complied by the respondents, CP stands disposed of. Notice to the respondent is discharged.


(Kuldip Singh)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

cc.